

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202

C.P.(CAA)/5(AHM)2024 in
CA(CAA)/58(AHM)2023

Proceedings under Section 230-232 of
Co.Act,2013

IN THE MATTER OF:

Jaihind Projects Limited
Nitrex Chemicals India Limited

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhinal Shah, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RoC : Ms. Vipal Solanki, a.w Ms. Rupa Sutar, Dy. RoC

ORDER

Learned counsel for the petitioner has filed clarification affidavit.

Pleadings are complete. Heard the counsel for the petitioner.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)